

Deep Sea Fishing Trawlers

3060. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of deep sea fishing trawlers operating in our marine waters;

(b) the number of chartered trawlers out of them;

(c) the foreign exchange earned from these trawlers during the last three years;

(d) the number of applications pending with the Government for permission to acquire new trawlers; and

(e) since when these are pending and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) The number of deep sea fishing vessels in Indian water at present is 209.

(b) As on 9-8-91, there are 39 chartered foreign fishing vessels operating in Indian water..

(c) The foreign exchange earned from the chartered foreign fishing vessels during the last three years is indicated below:—

Year	US \$ in lakhs
1988	8.05
1989	16.54
1990	28.57

(d) and (e) Seven applications for acquisition of deep sea fishing vessels are pending with the Ministry at present. These are at various stages of processing and clearance could not be given due to lack of certain information in their applications.

Hindustan Newsprint Limited

3061. SHRI RAMESH CHEN-NITHALA: Will the PRIME MINISTER be pleased to state:

(a) the measures taken to purify the effluents discharged from Hindustan Newsprint Limited, Velloor, Kerala; and

(b) whether the Government propose to utilise modern technology to avoid pollution due to discharge of effluents of Hindustan Newsprint Limited, Velloor, Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Effluents from Hindustan Newsprint Ltd. are segregated and collected in three streams depending on the pollution load. Polluted effluent is treated in primary and secondary treatment systems before it is discharged. The treated effluent conforms to the parameters laid down by the Central/State pollution control boards.

(b) Hindustan Newsprint Limited has adopted the effluent treatment system based on the available modern technology and approved by the pollution control board.

Standard Internal Code for Processing of Vedic Sanskrit Texts

3062. SHRI PHOOL CHAND VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any standard internal code which could be used for processing of Vedic Sanskrit Texts;

(b) which code out of NCST code, C-DSC code, DOE code and CMC code has been accepted as the Standard Code and the details of their codes;